COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

<u>APPEAL NO. 211 OF 2016 &</u> IA NOS. 457, 458 & 521 OF 2016

Dated: <u>19th May, 2017</u>

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

H-Energy Pvt. Ltd. Vs.			Appellant(s)
Petroleum & Natural Gas Regulatory Board			Respondent(s)
Counsel for the Appellant(s) :	Mr. Ramji Srinivasan, Sr Mr. R. Sudhinder Mr. Siladitya Chaterjee Ms. Prerna Amitabh Mr. Anurag Tripathi	r. Adv.	
Counsel for the Respondent(s) :	Mr. Prashant Bezboruah Mr. Sumit Kishore for R-1 Mr. Tushar Mehta, ASG with Ms. Nikita Choukse Mr. Ankit Jain		
	ORDER		

Learned senior counsel appearing for Respondent No.2 seeks one week time to file a short written submission in the matter. He is directed to file the same on or before 26.5.2017 after serving copy on the other side.

Order is Reserved.

(B.N. Talukdar) Technical Member (Justice Ranjana P. Desai) Chairperson